

(d) There is no bar to the manufacture and sale of standardised milk by private dairies so long as they comply with the requirements of Prevention of Food Adulteration Act and the Rules framed thereunder.

#### Sugar Zones in the Country

\*650. SHRI SRADHAKAR SUPAKAR :  
SHRI YASHWANT SINGH KUSHWAH :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government have now set up fifteen sugar zones in the country; and

(b) If so, the reasons of increasing the number of such zones ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir, for the purpose of fixation of ex-factory prices of levy sugar for the year 1969-70.

(b) In 1965, the sugar Enquiry Commission had recommended five cost zones and prices of levy sugar for the years 1967-68 and 1968-69 were fixed on the basis of these five zones. There were, however, complaints from certain areas in respect of inadequacy of these zones. The Tariff Commission was, therefore, requested to examine the matter, during the enquiry into the cost structure of the sugar industry. The Commission in its report submitted in September, 1969; recommended 15 cost zones to reduce *inter-se* anomalies in the cost structure. The Government have accepted this recommendation and have fixed prices of levy sugar for 1969-70 on the basis of 15 cost zones.

#### National Forest Policy during the Fourth Plan Period

\*651. SHRI SHIVA CHANDRA JHA :  
Will the Minister of FOOD & AGRICULTURE be pleased to stage :

(a) whether it is a fact that Government have any national forest policy ;

(b) If so, the details thereof and the specific achievements of that policy upto now;

(c) whether there is going to be any modification in that policy during the Fourth Plan period; if so, the details thereof, separately, for the bamboo development in the country; if not, the reasons therefor; and

(d) If there is no policy upto now, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir.

(b) The National Forest Policy of India was formulated on the basis of six paramount needs of the country *viz.*

- (1) the need for evolving a system of balanced and complementary land-use, under which each type of land is allocated to that form of use under which it would produce most and deteriorate least ;
- (2) the need for checking
  - (i) denudation in the mountainous regions, on which depends the perennial water supply of the river system whose basins constitute the fertile core of the country ;
  - (ii) the erosion progressing apace along the treeless banks of the great rivers leading to ravine formation, and on vast stretches of undulating wastelands depriving the adjoining fields of their fertility ;
  - (ii) the invasion of sea-sands on coastal tracts, and the shifting of sand dunes, more particularly in the Rajputana desert ;